

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. TCP 33/2011

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

NAME OF THE PARTIES: - Sanjay Suryaprakash Mehta
V/s
SKG Consultants & Engineering Pvt. Ltd.
Section 397-398 of Companies Act, 1956

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Anjali Patil appeared for the Applicant. None appeared for the Respondent. The Counsel for the Applicant is directed to intimate the Respondent the next date of hearing. List the matter on **03.09.2021** for hearing and file service affidavit two days before the next date of hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)